

Annexure-3

Name of the Corporate Debtor: EXCLUSIVE LINEN FABRIC PRIVATE LIMITED; Date of Commencement of CIRP: 05.09.2024; List of Creditors as on: 26.09.2024 (Version 1)

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	20.09.2024	12,51,93,843.55	12,51,93,843.55	Secured	12,51,93,843.55		NA	100.00%	-	-	-	-	The claims are subject to further revision on the basis of any information, documents received and as per the best knowledge of the IRP/RP
TOTAL			12,51,93,843.55	12,51,93,843.55		12,51,93,843.55	-		100.00%			0.00	0.00	

SECURITY INTEREST

The entire amount of claim has been covered by security interest

Part A- EXCLUSIVE CHARGE ON

Hypothecation of entire current assets, present and future including entire stocks including book debts arising out of genuine trade transactions. Movable fixed assets of the Company situated at Silvassa property of the Company.

Part B- EXCLUSIVE CHARGE ON

1. Exclusive charge by way of Equitable Mortgage of Non-agricultural land , building and plant machinery situated at Survey No. 27/1/3/2, Next to Power Sub Station, Udhawa Kherdi-Khanvel Road, Village Kherdi, Tal - Amboli Patelad, Dist - Khanvel, Silvassa, Union Territory of Dadra & Nagar Haveli- 396230.

Name of Personal Guarantors-

- 1 Mr. Shitanshu Bipin Vora. Address: 15 to 17 Floor, 595C Mittal Gradenia, Babasaheb Ambedkar Road Matunga Mumbai - 400019
- 2 M/s. Ashwell Textiles Pvt Ltd. Address: Tex Centre Premises Society, gala no. 202, H Wing, 26/A, Opp. Chandivali Road, Sakinaka, Andheri (East) Mumbai - 400072
- 3 M/s. Meybuen Ventures Pvt Ltd. Address: PS-15, Rotunga Stock Exchange Building, Dalal street, Mumbai City, Mumbai - 400023

Note: The above claims admitted are subject to further revision in the amount of the claim admitted as soon as may be practicable, on knowledge of any additional information warranting such revision in accordance with Regulation 14 of the IBBI (Insolvency Resolution Process for Corporate Debtor) Regulation, 2016 ("CIRP Regulations"). also, the details and ownership of properties are as per the claim documents submitted by the respective financial creditors. These are under examination.

For Exclusive Linen Fabric Private Limited
(Under CIRP)


Authorised Signatory
IRP/RP

37